

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi-110001
Ph: 23753942 Fax- 23753923

Ref: Petition No.75/MP/2017

Date: 12.9.2017

To,

1. JSW Power Trading Company Limited,
JSW Centre,
Bandra Kurla Complex, Bandra (East)
Mumbai- 400051

2. JSW Green Energy Limited
JSW Centre,
Bandra Kurla Complex, Bandra (East)
Mumbai- 400051

Subject: Application under Section 17(3) of the Electricity Act, 2003 read with Regulation 7(t) of the Central Electricity Regulatory Commission (Procedure, Terms and Conditions for grant of Trading Licence and other related matters) Regulations, 2009 (Trading Licence Regulations) and other applicable regulations, seeking prior approval of the Commission to transfer the trading licence held by the applicant to JSW Green Energy Limited in terms of the approved scheme of arrangement.

With reference to your application on the subject mentioned above, you are directed to submit the following information/clarifications on an affidavit, on or before, 28.9.2017:

- (a) Audited Special Balance Sheet in terms of Regulation 3(3) of the Trading Licence Regulations may be submitted by JSW Green Energy Limited;

 - (b) Present activities of the company may be submitted by JSW Green Energy Limited;

 - (c) Auditor's report, Audited Balance Sheet, P&L Account along with notes and schedules for the last 3 years (i.e. 2014-15, 2015-16 & 2016-17) may be submitted by JSW Power Trading Co. Ltd;

 - (d) The Petitioners are directed to clarify the effective date w.r.t. the Scheme of Arrangement;
2. Further action in your application will be taken after compliance of the above.

Sd/-
(T.D. Pant)
Deputy Chief (Law)